

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 102  
433/252/ND/2020

**IN THE MATTER OF:**

**M/s. Ram Ghanshayam Developers Pvt. Ltd.**

**...APPELLANT**

**Vs.**

**Union of India Ministry of Corporate Affairs through ROC  
New Delhi**

**...RESPONDENT**

**Section**

**Under Section 252**

**Order delivered on 02.12.2020  
(Virtual Hearing)**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Appellant**

**:Mr. Naresh Sejvani, Adv.**

**For the Respondent**

**:**

**For the Income Tax Department**

**:**

**ORDER**

Heard the submissions made by the counsel for the appellant. Let notice be served on the Income Tax Department as well as ROC. Let the matter be posted after two weeks. Post the matter to 17.12.2020.

**-sd-**

**(V.K. Subburaj)  
Member (T)**

**-sd-**

**(P.S.N. Prasad)  
Member (J)**

(Anjula)